

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 305
(IB)-943(PB)/2020
IA- 1697/2024

IN THE MATTER OF:

Srei Infrastructure Finance Ltd ... **Applicant/Petitioner**

Versus

Worlds Window Infrastructure & Logistics Pvt Ltd. ... **Respondent**

Under Section: 7 of IBC, 2016 (CIRP)

Order delivered on 22.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Sr. Adv. A.K. Ganguli, with Adv. Shaiwal
Srivastava,

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-1697/2024: List on 29.05.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)